

Removal of Families from Motia Khan Area, Delhi

79. SHRI CHATURBHUIJ: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that refugee families covered under Gadgil Assurance were removed from Motia Khan Area, Delhi during Emergency;

(b) if so, whether they were provided suitable alternative accommodation with facilities envisaged in the Gadgil Assurance; and

(c) if not, reasons therefor and the number of persons who were not provided suitable alternative accommodation as contemplated in the Gadgil Assurance?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) All the bonafide evictee families were offered alternative accommodation in the colonies developed by the Delhi Development Authority.

(c) Question does not arise.

New Policy for Expansion of Irrigation Facilities

80. SHRI F. P. GAEKWAD: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have formulated any new policy for the expansion of irrigation facilities in the country; and

(b) if so, what are the new projects to be undertaken during the coming two years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Irrigation is a

State subject and irrigation schemes are planned and implemented by the State Governments. The Government of India, however, has given high priority to development of irrigation in the country's developmental programmes. Emphasis has been laid on expeditious completion of on-going schemes, taking up of new schemes, particularly in the tribal and drought prone areas, modernisation of existing irrigation systems to improve their efficiency and for conjunctive use of surface and ground water in the medium term plan starting from April, 1978.

The strategy for next five year plan was discussed at the Third Conference of State Irrigation Ministers held at New Delhi on 8th and 9th November, 1977. The State Ministers heartily welcomed the high priority being given to irrigation and agreed to take necessary measures.

During the current year, the Central Government have agreed to provide an advance plan assistance of Rs. 100 crores for the major and medium irrigation programmes.

(b) The State Governments have not so far finalised their programme with regard to inclusion of new projects to be under-taken during the next two years.

Allotment of plots in Chittaranjan Park, New Delhi to refugees of Bangladesh

81. SHRI D. AMAT: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether applications were invited from East Pakistan (now Bangladesh) refugees in March, 1977 for allotment of plots in Chittaranjan Park, New Delhi;

(b) if so, whether even though more than seven months have passed no progress has been made in the matter nor the Applicants have been informed about it;

(c) if so, the reasons for the inordinate delay; and

(d) the number of plots that will be allotted and by what time this will be done?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR):
 (a) Yes, Sir. Applications were invited vide Press Note dated 14th January, 1977 from displaced persons from former East Pakistan (now Bangladesh) who are gainfully employed in Delhi and had lived in Delhi for not less than 4 years after partition and upto 31st March, 1966. The last date of receipt of applications was 31st March, 1977.

(b) Out of about 1600 applications received, more than 800 have already been scrutinised by the Allotment Committee. Applicants would be informed after all the applications have been scrutinised.

(c) Scrutiny of such a large number of applications takes time.

(d) 82 plots (including 8 plots which are involved in a court case and have not yet been developed) are available for allotment. After completion of the scrutiny which is expected to be completed by December, 1977, draw of lots will be held thereafter as soon as possible.

आदिवासी क्षेत्रों के लिये सिंचाई योजनाओं के बारे में राज्यों से प्रस्ताव

82. श्री लक्ष्मण राव जाधकर : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आदिवासी क्षेत्रों में सिंचाई योजनाओं के लिए राज्यों से प्रस्ताव मांगे गये हैं ;

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(ख) महाराष्ट्र सरकार द्वारा कितनी योजनाएँ भेजी गयी हैं और उन पर कितना खर्च आयेगा ; और

(ग) इन योजनाओं के लिये केन्द्रीय सरकार द्वारा कितना अनुदान दिया जा रहा है?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह): (क) राज्य सरकारों से सिंचाई स्कीमों के प्रस्ताव नहीं मांगे गये थे किन्तु उनसे आदिवासी क्षेत्रों के लिए उप-योजनाएं, जिसमें सिंचाई सहित सभी क्षेत्र शामिल हों, तैयार करने के लिए कहा गया था। उनसे आदिवासी क्षेत्रों को लाभ पहुंचाने के वास्ते सिंचाई की व्यापक योजनाएं (मास्टर प्लान) तैयार करने के लिए भी कहा गया था।

(ख) महाराष्ट्र सरकार द्वारा तैयार की गई उप-योजना में पांचवीं योजना की अवधि के दौरान आदिवासी क्षेत्रों में लघु सिंचाई स्कीमों के लिए 16.77 करोड़ रुपये की राशि शामिल है।

(ग) महाराष्ट्र के आदिवासी क्षेत्रों में आदिवासी क्षेत्र की उपयोजना के अन्तर्गत लघु सिंचाई के लिए पांचवीं योजना के दौरान विशिष्ट केन्द्रीय सहायता 2.10 करोड़ रुपये तक की होगी।

Land Distribution to Harijans and Adivasis

83. SHRI SANTOSHRAO GODE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Harijans and Adivasis who had been allotted land under the various Land Ceiling Acts in different States recently have been ejected from their lands; and

(b) if so, the action taken by Government to restore those lands to the ejected Harijans and Adivasis?